

High Court of Jharkhand, Ranchi

No. 747/CJS

Dated: 15 .05. 2018

The Court has been pleased to constitute a Committee namely "**POCSO Committee**" to regulate and monitor the progress of the trials under the POCSO Act which comprises of :-

- (1) Hon'ble Mr. Justice H. C. Mishra
- (2) Hon'ble Mr. Justice Aparesh Kumar Singh
- (3) Hon'ble Mr. Justice Amitav Kumar Gupta

By Order

Sd/-Ambuj Nath

Registrar General